

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.05.2024 AT 01:00 P.M.**

| TC/CP. Nos.           | CA/IA No.        | Section / Rule                | Name of Parties   |
|-----------------------|------------------|-------------------------------|---|
| CP(IB)/116/9/AMR/2022 | Main Case        | 9 of IBC                      | Haldia Petrochemicals Limited Vs. VR Commodities Private Limited          |
|                       | IA(IBC)/164/2024 | U/Rule 11 of NCLT Rules, 2016 | VR Commodities Private Limited Vs Haldia Petrochemicals Limited Vs        |
|                       | IA(IBC)/168/2023 | Rule 11 of NCLT Rules         | VR Commodities Private Limited (CD) Vs Haldia Petrochemicals Limited (OC) |

**ORDER**

**Present:** Mr. Debjyoti Saha and Mainak Bose, Ld. Counsels for the OC.

Written submissions not filed. For filing written submissions, list the matter on 10.05.2024.

**IA(IBC)/164/2024:**

**Present:** Mr. Debjyoti Saha and Mainak Bose, Ld. Counsels for the Respondent.

Counter not filed. For filing counter, list the matter on 10.05.2024.

**IA(IBC)/168/2023:**

**Present:** Mr. Debjyoti Saha and Mainak Bose, Ld. Counsels for the Respondent.

For hearing, list the matter on 10.05.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**